

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/222/2016  
NAME OF THE PETITIONER(S) : S. Ramesh  
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. ANAND KUMAR (ADVOCATE)	S. RAMESH [PETITIONER] (PARTY)	COUNSEL FOR [PETITIONER]	For. K. P. [Signature] 10/8/17
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S. Senthil	The South Travancore Hindu College Association & 2 others	COUNSEL FOR RESPONDENTS 1-3	[Signature] 10/8/17
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**ORDER**

Proxy Counsel for the Petitioner present stating that Senior Counsel Mr. Anantha Kumar did not appear before this Bench today as he is unwell and prayed time for making submissions. Counsel for Respondent present and reported no objection for granting time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)